

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

ORIGINAL APPLICATION NO.208 OF 2017 (SZ)

John Wesley, 42 Years
S/o Chelladurai
Subash Chandra Bose Nagar Main Road
Vengadamangalam
Melakkottaiyur Post Pin 600 127
Chengalpattu Taluk, Kancheepuram District.
and Others

...Applicant

Versus

State Level Environment Impact
Assessment Authority, Tamilnadu
4-D, Panagal Maligai, No.1 Jeenis Road
Saidapet, Chennai – 600 015.
Rep. By its Director and
Member Secretary
and others.

...Respondent(s)

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**Filed by
Thiru. C. Kasirajan,
Advocate, Chennai.**

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI.**

ORIGINAL APPLICATION NO. 208 of 2017 (SZ)

1. John Wesley, 42 Years
S/o Chelladurai
Subash Chandra Bose Nagar Main Road
Vengadamangalam
Melakkottaiyur Post Pin 600 127
Chengalpattu Taluk, Kancheepuram District.
2. G. Murugesan
S/o Gopal
Anna Nagar 5th Street, Vimal Nagar
Vengadamangalam
Melakkottaiyur Post Pin 600 127
Chengalpattu Taluk, Kancheepuram District.
3. G. Madhavan
S/o Govindaraj
Gangai Amman Koil Street
Vengadamangalam
Melakkottaiyur Post Pin 600 127
Chengalpattu Taluk, Kancheepuram District.

...Applicants

Vs

1. State Level Environment Impact
Assessment Authority, Tamilnadu
4-D, Panagal Maligai
No.1 Jeenis Road
Saidapet, Chennai – 600 015.
Rep. By its Director and
Member Secretary.
2. The Member Secretary
Tamilnadu Pollution Control Board
76, Mount Salai, Guindy
Chennai – 600 032.
3. The District Environmental Engineer
Tamil Nadu Pollution Control Board
Maraimalai Adigalar Street,
Next to Municipal Office, Maraimalai Nagar
Chennai – 603 209. Kanchipuram District.

Man
23/7/2021

**JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No. 76, MOUNT SALAI, CHENNAI-600 032**

4. ESSEEL,
Reb. by its Chairman
Pallavapuram and Tambaram Municipal
Solid Waste Management Pvt. Ltd.
Vegadamangalam, Mepakkottaiyur Post
Chengalpattu Taluk, Kancheepuram District.
5. The Commissioner
Tambaram Municipality
Tambaram, Kancheepuram District
6. The Commissioner
Pallavaram Municipality
Pallavaram, Kancheepuram District
7. The Commissioner,
Alandur Municipality
Alandur, Kancheepuram District.

... Respondents

REPORT FILED ON BEHALF OF THE 2ND & 3RD RESPONDENTS -
TAMIL NADU POLLUTION CONTROL BOARD

I, R.Sarasavani, D/o. Raghavan, Hindu, aged about 56 years, having my office at No. 76, Mount Salai, Guindy, Chennai -600032, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am filing this Report on behalf of the 2nd & 3rd Respondents Tamil Nadu Pollution Control Board and as such I am well acquainted with the facts of the case as per records.

2. It is respectfully submitted that the Hon'ble National Green Tribunal (Southern Zone) in its order dated 08.06.2021 has directed the Board as follows

"The Pollution Control Board is directed to inspect the area again and monitor the progress of the bio-mining process and also regarding the allegations of garbage burning in the dump-yard and submit the

dlaw
23/7/2020
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No. 76, MOUNT SALAI, CHENNAI-600 032

report. Even if they have conducted the inspection earlier to the date of today's posting they are directed to conduct further inspection thereafter just a week prior to the next hearing date and submit the status/progress report as on that date so that this Tribunal can get a clear picture regarding the work being done by the municipalities. The Municipalities are also directed to submit the statements as directed before the next date of hearing."

3. It is respectfully submitted that the integrated municipal solid waste processing facility located at Vengadamangalam was inspected by the DEE, TNPCB, Maramalai Nagar on 20.07.2021 a week prior to the next hearing dated (27.07.2021) and the following observations were made

i) No dumping of fresh municipal solid waste was carried out at the said site.

ii) The total quantity of legacy waste dumped at the site is estimated as 122600 cubic meter

iii) Bio mining of legacy waste was being carried out at the site from April 2021. It was informed that about 28300 Tons of legacy waste have been bio mined till date.

iv) The quantity of wastes segregated and disposed to M/s. Dalmiya cement industry for Co- processing is furnished as below

S.No	Date of disposal of waste	Quantity of waste disposed to cement industry in Tonnes for co-processing
1.	26.06.2021	31.91

Alan
23/7/21

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No. 76, MOUNT SALAI, CHENNAI-600 032

2.	30.06.2021	21.33
3.	30.06.2021	20.68
4.	30.06.2021	31.34
5.	02.07.2021	20.585
6.	02.07.2021	20.685
7.	02.07.2021	21.33
Total		167.86

v) The refuse derived fuel facility was not in operation and the composting of bio degradable waste was not carried out at the site. However it was noticed that cleaning and repairing of the refuse derived fuel facility was being carried out.

vi). Effluent Treatment Plant provided to treat the leachate generated in the premises was not in operation.

vii) There was no fire in the dump yard during the time of inspection, however smoke was found emanating from the legacy waste dumped in the said premises

4. It is respectfully submitted that the photographs taken during the time of inspection at the Integrated Municipal Solid Waste Processing Facility at Vengadamangalam is enclosed as Annexure – I.

5. It is respectfully submitted that the Tambaram Municipality has informed that on 25th January 2021 around 1 pm a fire broke out in the garbage dumped in the southern side within the said processing facility, while spreading out the garbage by the contractor engaged by the local body for carrying out bio mining and the same was put off with the help

Alan
23/7/2021
JOINT CHIEF ENVIRONMENTAL ENGINEER
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of fire tenders within a span of 2 hours. Further it is submitted that the said processing facility is also having 3 Nos. of bore wells with flexible hose arrangements to put off the fire if any with an investment of Rs.4.5 Lakhs and also has dedicated persons in two shifts to monitor the said processing facility.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

Day
23/7/2021
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No. 76, MOUNT SALAI, CHENNAI-600 032
BEFORE ME

VERIFICATION

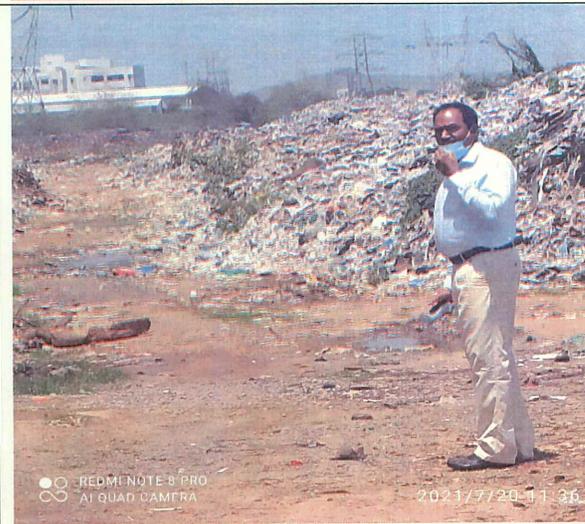
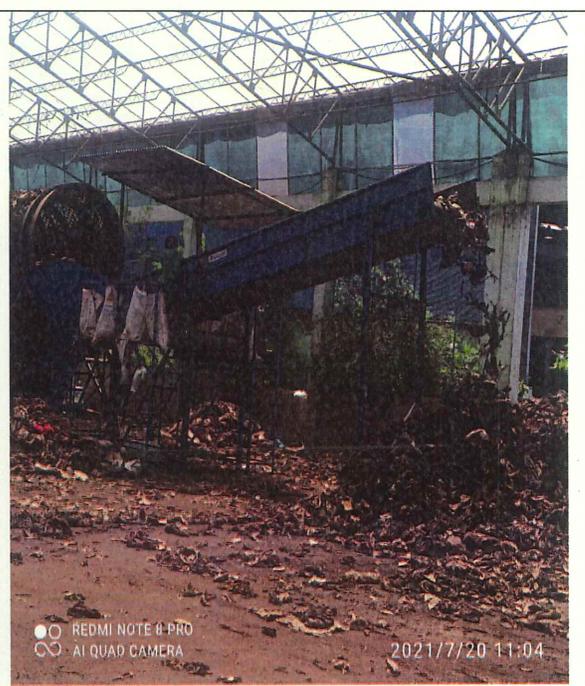
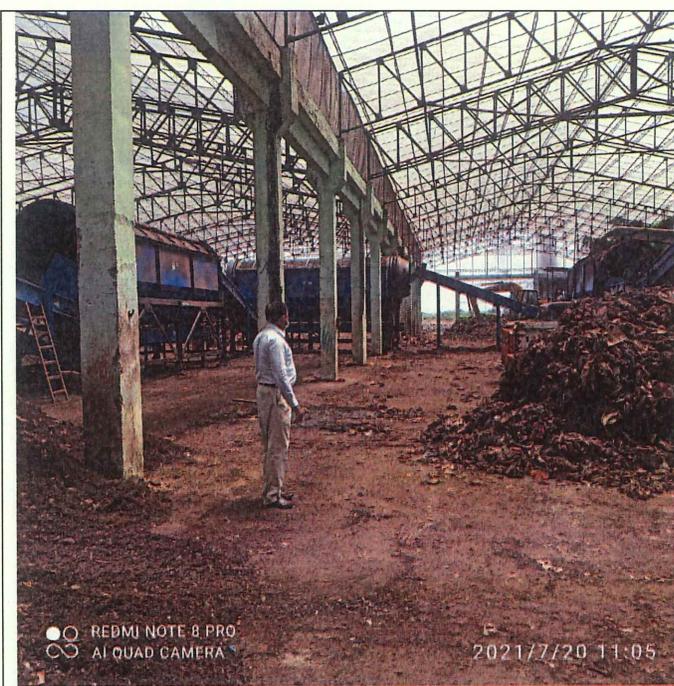
I, R.Sarasavani, D/o. Raghavan, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai, do hereby verify that the contents of above report are true to the best of my knowledge through records.

Verified at Chennai on this 23rd day of July, 2021.

Day
23/7/2021
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No. 76, MOUNT SALAI, CHENNAI-600 032

6.
Annexure - I

Photographs taken during the time of inspection at the Integrated Municipal Solid Waste Processing Facility at Vengadamangalam



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JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No. 76, MOUNT SALAI, CHENNAI-600 032

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& 3RD RESPONDENTS - TAMIL NADU
POLLUTION CONTROL BOARD

Advocate for Respondent: TNPCB
Thiru. Kasirajan
Advocate, Chennai.

Dated: 26.07.2021

Date of hearing: 27.07.2021